

PARLIAMENT OF INDIA  
LOK SABHA SECRETARIAT  
NEW DELHI



## **PRESS COMMUNIQUE**

### **COMMITTEE ON FINANCE**

#### **INVITES VIEWS / SUGGESTIONS ON THE SUBJECT “EFFICACY OF REGULATION OF COLLECTIVE INVESTMENT SCHEMES, CHIT FUNDS, ETC.”**

The Committee on Finance (Sixteenth Lok Sabha) have selected the Subject “Efficacy of Regulation of Collective Investment Schemes, Chit Funds, etc.” for examination during the year 2014-15 and presenting a Report thereon to Parliament.

2. Considering the importance of the Subject, the Committee under the Chairpersonship of **Dr. M. Veerappa Moily, M.P.**, have decided to invite Memoranda containing views/suggestions from stakeholders/individuals/experts/institutions /organisations interested in the Subject.

3. All those desirous of submitting their views/suggestions to the Committee may send their written Memoranda, either in English or Hindi on the Subject to **Joint Secretary, Lok Sabha Secretariat, Room No. 440, Fourth Floor, Parliament House Annexe, New Delhi – 110 001. (Telephone Numbers : 011-23034440, 23035277 and Fascimile Number : 011-23093338) or e-mail them at [comfinance@sansad.nic.in](mailto:comfinance@sansad.nic.in)** within twenty days of publication of this Communiqué.

4. The Memoranda submitted to the Committee would form part of the records of the Committee and would be treated as ‘**confidential**’ and would enjoy privileges of the Committee.

5. Those who wish to appear before the Committee, besides submitting Memoranda, are requested to specifically indicate so. However, the Committee’s decision in this regard shall be final.

**NEW DELHI :**  
**DATED : 19 SEPTEMBER, 2014**